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**HIGH COURT OF UTTARANCHAL AT NAINITAL**  
**NOTIFICATION**

No. 139. / UHC/Admin.A. /2004

**Dated: August 18, 2004.**

Sri H.S.Bonal, Chief Judicial Magistrate, Bageshwar is transferred and posted as Civil Judge (S.D.), Udham Singh Nagar in the vacant Court.

No. 140. / UHC/Admin.A. /2004

**Dated: August 18, 2004.**

Sri Prem Singh Khimal, Chief Judicial Magistrate, Rudraprayag is transferred and posted as Civil Judge (S.D.), Haridwar in the vacant Court.

No. 141. / UHC/Admin.A. /2004

**Dated: August 18, 2004.**

Sri Rajeev Kumar Khulbe, Judicial Magistrate, Bageshwar is transferred and posted as Judicial Magistrate, Haldwani (Nainital), u/s 11(2) of the code of Criminal Procedure 1973 vice Sri Manish Mishra.

No. 142. / UHC/Admin.A. /2004

**Dated: August 18, 2004.**

Sri Manish Mishra, Judicial Magistrate, Haldwani (Nainital) to be Civil Judge (J.D.) Haldwani (Nainital) vice Smt. Neena Aggarwal.

No. 143. / UHC/Admin.A. /2004

**Dated: August 18, 2004.**

Smt. Neena Aggarwal, Civil Judge (J.D.), Haldwani (Nainital) to be Addl. Civil Judge (J.D.), Haldwani (Nainital) in the vacant Court shifted from Bageshwar.

**By Order of the Court**

Sd/-

**(V.K.Maheshwari)**  
**Registrar General**

No. 1943. / XIII (d) 1/Admn. A/2004 D-11